

institutional frame-work, has been undertaken by many States to form these Societies into viable units, with a full time professionally qualified Manager to provide adequate credit and supply services to the farmers in the rural areas. In order to expedite this programme, a Central Sector Scheme for providing assistance to these Societies for appointment of paid Secretaries is in operation. Financial assistance is also provided under the Central Sector Scheme to the Central Cooperative Banks and the State Cooperative Banks, as the case may be, in the cooperatively underdeveloped States and in areas like tribal areas. DPAP areas and areas with Scheduled Castes concentration in other States, for meeting the deficit in the non-overdue cover to enable them to undertake larger loaning programmes. The Central Sector Scheme of Investment in Debentures of the Land Development Banks on a matching basis with the State Governments is also in operation to sustain the loaning programmes of the Land Development Banks. The State Governments have been taking appropriate steps for supporting cooperatives through legislative measures, financial support, technical services, etc. The loan procedures have been simplified in a number of States to facilitate credit sanction and drawal by the members.

News item entitled "BJP Alleges big land scandal"

4699. SHRI H. K. GANGAWAR: Will the Minister of WORKS AND HOUSING be pleased to state:

(a) whether Government's attention has been drawn to the news item captioned "BJP alleges big land scandal" appearing in the Indian Express of 21 November 1981 highlighting:—

- (i) sale of about 1000 acres of agricultural land for residential purposes involving over a sum of Rs. 40 crores in Rithala and Pooth Kalan villages in West Delhi over a radius of 4 kms. the

land earmarked for acquisition by DDA under the Rohini Scheme;

- (ii) making provisions for roads, electric poles, primary school, Mother Dairy booth and Post Office duly inaugurated by M.P. on 23rd September, 1981;

- (iii) sale of land @ Rs. 150 to Rs. 400 per sq. yd. purchased from agriculturists @ Rs. 10 to 15 per sq. yd. in spite of a ban on the transfer of agricultural land through power of attorney; and

(b) if so, reaction of the Government thereto?

THE MINISTER OF PARLIAMEN-TARY AFFAIRS AND WORKS AND HOUSING (SHRI BHISHMA NARAIN SINGH): (a) Yes, Sir.

(b) The D.D.A. has reported that it has issued public warning through the news papers against illegal sale/purchase of land in agricultural areas for residential purposes. The Municipal Corporation of Delhi is also taking action against unauthorised construction in the area. /5

Pools for Allotment of Government Residences

4700. SHRI KESHAORAO PARDHI: Will the Minister of WORKS AND HOUSING be pleased to refer to the reply given to Unstarred Question No. 4191 on 14 September, 1981 regarding Pools for allotment of Government residences and state the names of the departmental pools referred to in reply to part (a) of the question?

THE MINISTER OF PARLIAMEN-TARY AFFAIRS AND WORKS AND HOUSING (SHRI BHISHMA NARAIN SINGH): According to information available, following Departments have their own departmental accommodation:

- (1) P&T Department.

- (ii) Railways
- (iii) Ministry of Defence.
- (iv) Income-tax, Customs & Central Excise Departments.
- (v) Civil Aviation Department.
- (vi) Overseas Communication Service.
- (v.i) Delhi Administration.
- (viii) Delhi Police.
- (ix) Lok Sabha Secretariat.
- (x) Safdarjang, Lok Nayak Jaya Prakash Narain and Dr. Ram Manohar Lohia Hospitals.
- (xi) C.G.H.S.

Silting in Tungabhadra Reservoir

4701. SHRI H. G. RAMULU: Will the Minister of IRRIGATION be pleased to state:

(a) whether it is a fact that silting is taking place in the Tungabhadra Reservoir (Karnataka);

(b) what steps Government have taken to clear the silt; and

(c) the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF IRRIGATION (SHRI Z. R. ANSARI). (a) Yes, Sir.

(b) and (c). Silting of reservoirs is a natural phenomenon and is taken into consideration while designing the project. Soil conservation measures including contour bunding and afforestation in the catchment area of the reservoir are in hand since 1962-63 under a centrally sponsored scheme. The Tungabhadra Board has also initiated action for afforestation in the foreshore of the reservoir, above the full reservoir level, for reducing sediment inflow into the reservoir.

Provision of Kiosks and Urinals in Pushp Vihar Colony, Delhi

4703. SHRI OSCAR FERNANDES: Will the Minister of WORKS AND HOUSING be pleased to state:

(a) whether it is a fact that the facilities such as Kiosks and Urinals on main roads have not been provided so far by the Government in the Pushp Vihar Colony; if so, the reasons therefor;

(b) whether Government propose to provide these facilities to the residents of Pushp Vihar in the near future;

(c) if so, when; and

(d) if not, the reasons therefor?

THE MINISTER OF PARLIAMENTARY AFFAIRS AND WORKS AND HOUSING (SHRI BHISHMA NARAIN SINGH): (a) to (d). Facilities such as Kiosks and Urinals on main roads are provided for the convenience of people in an area by local bodies as and when considered necessary. Such facilities have not yet been provided in the Pushp Vihar Colony, Delhi.

Wheat Rice and Cloth for Madhubani (Bihar)

4704. SHRI BHOGENDRA JHA: Will the Minister of CIVIL SUPPLIES be pleased to state:

(a) whether ration quota of wheat and rice of about twenty thousand quintals for the months of July, August and September last and cloth worth three lakhs of rupees allotted for the district of Madhubani in Bihar lapsed and was not given to the Government shops causing immense hardship to the needy and huge profiteers during the loan months;

(b) if so, causes and accountability therefor; and

(c) whether cash allotment of ten lakhs of rupees for Madhubani also was transferred elsewhere; if so, why?